

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

127.I.A 4116/2023

In

C.P.(IB)-397(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2024**

NAME OF THE PARTIES: Bank of Maharashtra

Vs

Mr. Vijaykumar Singh.

Appearance

For FC : Adv. Revati S. Nansi a/w. Adv. Tanvi Chaudhari i/b Kay
Legal & Associates LLP

For Respondent/PG : None appeared

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Reply has not been filed by the PG. One last and final opportunity is granted to PG to file reply within three weeks falling which the Personal Guarantor's right to file reply shall stand forfeited. List this matter on **24.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)